

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3350 FOR ANSWER ON 18.12.2015

(a) to (c): No specific case of usurping and selling of defence land by land mafias have been reported either by the Services or the Directorate General of Defence Estates. However, two cases one with regard to Defence land at Lohegaon, Pune and another with respect to Defence land at Srinagar where attempts were made by some individuals to mutate /sell Defence land had come to light. Both the cases were handed over to CBI who have after investigation filed charge sheets in the cases. In the case of land at Lohegaon the revenue authorities have since corrected entries in the revenue records in favour of Ministry of Defence. In the case of land in Srinagar, NOCs issued irregularly by the Defence Estate Officials for sale of land were subsequently cancelled. Besides, approximately 8478 acres of Defence land which is 0.005 % of total Defence land holding, is reported to be under encroachment by private entities. Action under the law has been taken by the concerned land managing agencies for removal of these encroachments. Removal of encroachments is also closely monitored by the land managing agencies and the Government.
